

SHRI GHULAM NABI AZAD: Sir, we are not satisfied with the answer. So, we are walking out. ...(Interruptions)...

(At this stage, some hon. Members left the Chamber.)

श्री मधुसूदन मिश्री : उपसभापति जी, ये अपनी आदत से मजबूर हैं ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Mr. D. Raja.

SHRI D. RAJA (Tamil Nadu): Sir, I have given a notice.

MR. DEPUTY CHAIRMAN: That is why I have called you.

**RE. DEMAND FOR SUSPENSION OF LISTED BUSINESS FOR
DISCUSSING RAPE OF A CHRISTIAN NUN IN WEST BENGAL**

SHRI D. RAJA (Tamil Nadu): Sir, the Leader of the House is sitting here. With great pain and agony, I raise this issue. A few days back, a 70-year old Christian nun was gang raped in the State of West Bengal. Now, it is reported that a Church, which is under construction, has been demolished in the State of Haryana. There is an increase in the attack on Christian and other communities in the country. It is very shocking. ...(Interruptions)... The Right-wing extremist forces have become very aggressive and offensive. A few days back, one of your leaders, a senior Leader of their Party, went to Guwahati, made a statement, "God lives only in Hindu temples. He doesn't live in other places of worship." What is happening with your Party and with your Government? What is happening in the country? If this continues, can we safeguard the secular fabric of our nation or the secular fabric of our Constitution? If that is demolished, what will happen to India and India's future? (Time-bell rings) Sir, it is a serious matter. I want the House to suspend the Business and discuss this serious matter with all seriousness. Sir, it concerns you, it concerns me, it concerns him, it concerns all citizens of this country and it concerns the Nation and its future. With great agony, I am raising this issue. Generally, I don't want the Business to be suspended.

श्री शरद यादव (बिहार) : उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूँ।

डा. अनिल कुमार साहनी (बिहार) : उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूँ।

चौधरी मुनव्वर सलीम (उत्तर प्रदेश) : उपसभापति जी, मैं स्वयं को इससे संबद्ध करता हूँ।

श्री नरेश अग्रवाल (उत्तर प्रदेश) : उपसभापति जी, हम सभी लोग इससे संबद्ध करते हैं।

SOME HON. MEMBERS: Sir, we also associate ourselves with it. *...(Interruptions)...*

SHRI TAPAN KUMAR SEN (West Bengal): Sir, it is a very serious matter. *...(Interruptions)...*

श्री अली अनवर अंसारी (बिहार) : उपसभापति जी, यह बहुत गंभीर मामला है *...(व्यवधान)...*
यह बहुत गंभीर मामला है *...(व्यवधान)...* प्रधान मंत्री जी बार-बार कहते हैं *...(व्यवधान)...* ऐसा बयान *...(व्यवधान)...* दिल्ली में हुआ *...(व्यवधान)...*

SHRI TAPAN KUMAR SEN: Such incidents have taken place and has been taking place. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: I think the Government can *...(Interruptions)...*

SHRI TAPAN KUMAR SEN: Every time, this Government assures this House. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Okay. *...(Interruptions)...* Let us hear what the Government have to say. *...(Interruptions)...* Let us hear what the Government have to say. *...(Interruptions)...*

SHRI TAPAN KUMAR SEN: What is the sanctity of the assurance given by the *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Let us hear what the Government have to say. *...(Interruptions)...* Please take your seats. *...(Interruptions)...* Let us hear what the Government have to say? *...(Interruptions)...* Let us hear the Government. *...(Interruptions)...*

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री; और संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी) : उपसभापति जी, निश्चित तौर से माननीय सदस्य ने जो मुद्दा उठाया है *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Let us hear what the Government have to say.

श्री मुख्तार अब्बास नकवी: वह संवेदनशील भी है और महत्वपूर्ण भी है *...(व्यवधान)...* हमारी सरकार देश के सौहार्द के लिए committed है *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Let us hear what the Government have to say.

श्री मुख्तार अब्बास नकवी: हमारी सरकार देश में धार्मिक सहिष्णुता का माहौल *...(व्यवधान)...* और इस तरह की किसी भी हरकत को *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Please listen to the Minister. *...(Interruptions)...*

श्री मुख्तार अब्बास नकवी: यदि किसी के भी धार्मिक अधिकारों या धार्मिक स्वतंत्रता पर हमला होता है, हम उसके खिलाफ हैं *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Please listen to the Minister. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी: खारिज करते हैं ...*(व्यवधान)*... इसके खिलाफ ...*(व्यवधान)*... यह जिन राज्यों में भी होता हो ...*(व्यवधान)*... उन राज्यों की सरकारों को कड़े कदम उठाने चाहिए ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Please listen to the Minister. ...*(Interruptions)*...

श्री अली अनवर अंसारी : यह अटैक हुआ ...*(व्यवधान)*... हरियाणा में हुआ ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Mr. Raja, why don't you listen to the Minister? You have raised the issue. ...*(Interruptions)*..

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. It happened in West Bengal. You can say. ...*(Interruptions)*... After that, Minister will speak. ...*(Interruptions)*... Why don't you sit down? ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR ROY: Sir, we are in agreement with Mr. D. Raja. Let there be a Short Duration Discussion after proper. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes. You give a notice. ...*(Interruptions)*...

SHRI SUKHENDU SEKHAR ROY: We will discuss. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes; you give notice. ...*(Interruptions)*... Mr. Tapan Kumar Sen, you give notice. ...*(Interruptions)*...

SHRI TAPAN KUMAR SEN: Mr. Deputy Chairman, Sir, with folded hands, I am saying, please don't give an assurance. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी: उपसभापति जी, यदि शॉर्ट ड्यूरेशन डिस्कशन के लिए माननीय सदस्य नोटिस देते हैं ...*(व्यवधान)*... उस पर सरकार सहमत है ...*(व्यवधान)*... इसमें कोई दिक्कत नहीं है ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: He said, you give notice. ...*(Interruptions)*... So, what do I do? ...*(Interruptions)*...

SHRI MUKHTAR ABBAS NAQVI: Give the notice. No problem. हम तैयार हैं ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Let us listen to the Minister. ...*(Interruptions)*... Let us listen to the Government ...*(Interruptions)*... Sit down first. ...*(Interruptions)*... I would like to know and the House wants to know what action the Government would take. ...*(Interruptions)*... So, allow him to say that. ...*(Interruptions)*...

श्री अली अनवर अंसारी : आप मिनिस्टर को बुलाइए ...*(व्यवधान)*... आप प्राइम मिनिस्टर को बुलाइए ...*(व्यवधान)*...

SHRI TAPAN KUMAR SEN: Sir, we would listen to the Minister, but ...*(Interruptions)*...

SHRI D. RAJA: Sir, the Leader of the House was sitting here. He has left. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Well, don't defeat me like this. Sit down. ...*(Interruptions)*...

श्री अली अनवर अंसारी : सर, यह बार-बार हो रहा है। ...*(व्यवधान)*... दिल्ली में हुआ ...*(व्यवधान)*... हरियाणा में इस तरह की बात हो रही है। ...*(व्यवधान)*...

SHRI D. RAJA: Sir, leaders from the Vishwa Hindu Parishad and all these organizations are ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am only saying ...*(Interruptions)*... You have raised a very important issue.

SHRI TAPAN KUMAR SEN: Sir, please hear me for a minute. ...*(Interruptions)*... In this House itself these kinds of happenings, like the burning of churches, use of abusive language by a Minister, their divisive approach, and so on have been discussed again and again. Ministers, including the Prime Minister, have assured that this won't be repeated, that it would be taken care of, and the very next day, sometimes even on the same day, such inflammatory speeches and statements were made, in order to divide the people on caste, religion and various other grounds.

MR. DEPUTY CHAIRMAN: Okay. Now, you listen to the Minister.

SHRI TAPAN KUMAR SEN: Sir, people from the Government, the same political combine, their other wings and associations, make such statements every day. What is the sanctity of the assurances being made, even by the Prime Minister, when such things have been happening every day?

MR. DEPUTY CHAIRMAN: Okay. That is all. Now, the Minister. ...*(Interruptions)*... Nothing else will go on record. Only what the Minister says will go on record. ...*(Interruptions)*... Nothing else will go on record. ...*(Interruptions)*... Mr. Ansari, it is not going on record. ...*(Interruptions)*...

श्री अली अनवर अंसारी : *

श्री उपसभापति : अंसारी जी, आप बैठिए। ...*(व्यवधान)*... यह रिकॉर्ड में नहीं जा रहा है। आप बैठिए। ...*(व्यवधान)*...

* Not recorded.

श्री अली अनवर अंसारी : *

SHRI TAPAN KUMAR SEN: *

SHRI D. RAJA: *

श्री उपसभापति : आप बैठिए, यह रिकॉर्ड में नहीं जा रहा है। ...**(व्यवधान)**... Only what the Minister says will go on record. ...**(Interruptions)**... Listen to the Minister. Nothing else will go on record. ...**(Interruptions)**... यह रिकॉर्ड में नहीं जा रहा है, आप बैठिए। Let us listen to the Minister.

श्री मुख्तार अब्बास नकवी : सर, माननीय सदस्यों ने जो चिंता व्यक्त की है ...**(व्यवधान)**... माननीय सदस्यों ने जो चिंता व्यक्त की है, देश में धार्मिक सहिष्णुता और सौहार्द कायम होना चाहिए। इसमें किसी को किसी तरह का शक नहीं है। ...**(व्यवधान)**... मन्दिर हो, मस्जिद हो, गिरजाघर हो, उन सभी की सुरक्षा ...**(व्यवधान)**... की जिम्मेदारी होनी चाहिए। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Now, please. ...**(Interruptions)**... आप बैठिए। ...**(व्यवधान)**...

श्री मुख्तार अब्बास नकवी : धार्मिक स्वतंत्रता है। ...**(व्यवधान)**... यह जो हमारा देश है, सभी धर्मों के मानने वाले लोगों का देश है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Take strong action against the perpetrators of these kinds of atrocities. ...**(Interruptions)**...

श्री मुख्तार अब्बास नकवी : इसलिए जिन राज्यों में ये घटनाएँ हो रही हैं, उन राज्यों की सरकारों को ऐसे लोगों के खिलाफ कड़े कदम उठाने चाहिए। जहां तक माननीय सदस्यों ने जो सुझाव दिया है कि इस पर Short Duration Discussion होना चाहिए, अगर वे नोटिस देते हैं, तो हम इस पर चर्चा के लिए तैयार हैं। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: All right. ...**(Interruptions)**... Mr. Naqvi, the House wants only strong action to be taken by the Government. I am not allowing. ...**(Interruptions)**... The House wants strong action to be taken by the Government. That is all. ...**(Interruptions)**...

SHRI D. RAJA: Sir, what happens to our notice? ...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: Notice is ruled out, under 267. Now, Zero Hour. Shri Nazir Ahmed Laway. ...**(Interruptions)**... So, the notice is ruled out. Now, Zero Hour. Shri Nazir Ahmed Laway. ...**(Interruptions)**...